(c) the steps taken or be taken to increase assistance to the State for expansion of opportunities?

proposed to the Central Governments employment

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI K. YERRAN NAIDU): (a) and (b) Statements on funds allocated, utilised and unutilised during the last two years i.e. 1994-95 and 1995-96 Statewise under Integrated Rural Development Programme (IRDP) and Jawahar Rozgar Yojana (JRY) are given in Annexures I to VI. (See Appendix 178, Annexure No. 2]

Several initiatives have been taken in recent months for expansion sustainable employment opportunities under IRDP. These include increase investment steps to family, mobilise measures to additional credit through credit targets, expansion of the family credit plan to 213 districts of the increase country, allocation for in development, infrastructure promotion activities of group and introduction of a new category of beneficiaries educated for unemployed youth with enhanced limits for subsidy. It is also proposed to seek enhanced allocation for self employment programme during the 9th Plan.

Jawahar Rozgar Yojana (JRY) has restructured by Government with effect from 1.1.1996. Accordingly, JRY has been split into three independent schemes: Jawahar Rozgar Yojana (JRY) Indira Awaas Yojana (IAY) and Million Wells Scheme (MWS). The second stream of JRY which was now as Intensified JRY was merged Employment Assurance Scheme (EAS).

Revival Plan for Hooghly Dock and Port Engg. Limited

*9. SHRI NILOTPAL BASU: SHRI DIPANKAR MUKHERJEE:

the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the revival plan of Hooghly Dock and Port Engg. Limited (HDPEL);
- (b) the time-frame for implementing shortterm revival plan;
- (c) whether financial restructuring forms a part of the revival plan and if not, the reasons therefor; and
- (d) whether a long-term corporate plan has been drawn for HDPEL?

MINISTER OF **SURFACE** TRANSPORT (SHRI VENKATRAMAN): (a) and (b) Yes, Sir. A short-term revival plan is under the consideration of the Govt.

(c) and (d) No. Sir. As yet, no long-term corporate plan including capital restructuring has been drawn-up for HDPEL.

Construction of Super Highways

- *10. SHRI K. RAMAN KHAN: Will Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether Government have sanctioned construction of Super Highways in the country and if so, the details of such approved highways;
- (b) whether Super Highways arc being planned in Karnataka, if so, the details thereof;
- (c) whether the Super Highways are being offered on BOT basis to Multinationals; and
- (d) which are the foreign firms who have come forward to participate in building Super Highways?

THE MINISTER OF **SURFACE** TRANSPORT (SHRI G. VENKATRAMAN): (a) No, Sir.

- (b) Bids for carrying out feasibility studies in respeset of 33 sections of Super National Highways connecting major cities and major ports in India have been invited by National Highways Authority of India. Some of these sections pass through Karnataka.
 - (c) and (d). Dot not arise.

U.S. Arms Supply to Pakistan

- *11. DR. D. VENKATESHWAR RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether U.S. arms worth US \$ 368 million have been supplied to Pakistan;
- (b) whether U.S. President has stated that arms supply to Pakistan is conditional;
- (c) whether India has examined all the press reports in this regard;
- (d) if so, the total arms supplied to Pak by U.S.A.; and
- (e) the measures Government propose to deal with their effects on our security?
- MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) In April 1996, the US Administration decided, following the passage of the Hank Brown Amendment, to proceedy with the release to Pakistan of \$368 million worth of military equipment which had been purchased by Pakistan prior to the 1990 imposition of Pressler Amendment sanctions. The actual transfer of the equipment is reported to have now started.
 - (b) No, Sir.
- (c) Government have noted press reports in this regard that have appeared in the US and Indian media from time to time.
- (d) The US \$ 368 million worth of military equipment includes
- an army package of \$ 77.4 million of which the main items are nightvision equipment, howitzers, radars and rockets;
- an navy package of \$ 191.8 million consisting of P-3C aircraft, harpoon missiles and missile components; and

- an airforce package of \$ 98.8 million which includes engine kits, spares and support equipment.
- (c) Government have noted that the advanced military equipment to be supplied to Pakistan by the US contains a number of force multipliers and new items not part of current military holdings in the region and that these would have an impact on India's security. The Government is determined to take all necessary measures to counter such adverse effect on our national security.

Loss of live storage capacity of Hirakud Dam

- *12 SHRI SANATAN BISI: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether any survey has been conducted regarding total loss of live storage capacity of Hirakud Dam; and
 - (b) if so, the details thereof?
- THE MINISTER WATER RESOURCES (SHRI **JANESHWAR** MISHRA): (a) Yes, Sir. Hydrographic Survey to assess the total loss in live storage capacity of Hirakud Dam were conducted by the State Government during the year 1976-79, 1978-83 and 1983-86.
- (b) As per the Hydrographic Surveys of 1983-86, it has been estimated that the loss in live storage capacity of the reservoir during the last 30 years is of the order of 14.5%.

Shortage of meat in the Army Units

- *13. SHRI O.P. KOHLI: Will the Minister of DEFENCE be pleased to
- (a) whether there was an acute shortage of meat in the Army Units under Northern Command for quite sometime in the past;
 - (b) if so, the reasons therefor; and
- (c) the action taken by Government to overcome the same?